

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6688/2016

SHIV SHANKARLAL SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI
(VACATION BENCH)

For Appellant(s) Mr.C.Solomon, Adv.
Dr.Monika Gusain, AOR

For Respondent(s) Mr. Abhishth Kumar, AOR(Not Present)

UPON hearing the counsel the Court made the following
O R D E R

On the prayer made by learned counsel for the appellant,
the case is adjourned to 11.06.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS

(ANITA RANI AHUJA)
COURT MASTER (NSH)